APPELLATE TRIBUNAL FOR ELECTRICITY -2334-46 21
Ministry of Power
Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi-110 003

Dated the 17th August, 2021

OFFICE MEMORANDUM

Subject: Preventive Measures to contain the spread of COVID-19 - Attendance regarding.

The Competent Authority has decided that the attendance of Appellate Tribunal for Electricity shall be regulated as follows with immediate effect and until further orders:-

- (i) All officers/officials and outsource employees shall attend office on all working days.
- (ii) Those residing in containment zones shall apply, with supporting documents and prior approval of the Competent Authority, for work from home, till the containment zone is de-notified. However, they shall remain available on telephone at all times.
- (iii) All employees shall follow the instructions issued by MoH&FW, MHA and DoPT from time to time on social distancing norms, wearing of face masks and health & hygiene practices etc.

(**Kapil Kr. Sharma**) Admn.-Cum-Accounts Officer

Copy to :-

- 1. All the Officers / Offficials of APTEL
- 2. PPS to Hon'ble Technical Memer (RKV)
- 3. PS to Hon'ble Judicial Member
- 4. PS to Hon'ble Technical Member (PNG)
- 5. PPS to Registrar
- 6 Office Assistant-IT (outsource) upload the circular on the Webstie of APTEL.
- 7. Notice Board / Guard File